

R-1501
16/2/21

B.S.BHANUMATHI
REGISTRAR GENERAL



AMARAVATI
(O):0863 2372613
Fax :0863 2372631

ROC.No.45/2020-DI(2), dated 12 -02-2021

To
The Principal District Judge,

Sir / Madam,

Sub:-Law Books – Subordinate Courts – Information of available books in the respective Libraries and the present requirement of all the Courts in the Unit – Called for – Regarding.

* * *

I am directed to request you to instruct all the Presiding Officers in your Unit to forward a **list of available books** in the Libraries of each Court duly certified by the Superintendent, to the District Court, and after consolidation, the same may be forwarded to the High Court duly certified by the Chief Administrative Officer of the District Court, **within 3 weeks from today** in the following format.

STATEMENT – I
LIST OF BOOKS AVAILABLE IN EACH COURT

Sl. No.	Title of the Book / Commentary, Manual etc.	Author / Publisher	Year of Publication	No. of copies available

I am further directed to request you to forward a **list of books required at present** by the Courts in your Unit, after immediately calling for information, and forward a consolidated list to the High Court **within 7 days from today** in the following format, so as to place the same before the Hon'ble Judges of the Library Committee.

STATEMENT – II
LIST OF BOOKS PRESENTLY REQUIRED

Sl. No.	Title of the Book / Commentary, Manual etc.	Author / Publisher	No. of copies required in each Court

Yours sincerely,

REGISTRAR GENERAL

12/2/2021

25/2
16.2.21

B
16/2

PRL. DISTRICT COURT, WEST GODAVARI, ELURU, DT.16.02.2021.

Copy Communicated to all the Judicial Officers working in the unit of West Godavari, with a request to submit the information in the prescribed **STATEMENT No.II** by 4 p.m. on 16-02-2021^{by e-mail}, and **STATEMENT No.I** on or before 23-02-2021 to the Prl. District Court, West Godavari, Eluru, without fail for onward submission to the Hon'ble High Court of Andhra Pradesh, Amaravathi.


PRL. DISTRICT JUDGE,
W.G., ELURU.
16/2/21

DIS NO. 817
DATE 16/2/21

Copy to:

The Superintendent, Accounts Section, District Court, W.G., Eluru.

The In-charge System Officer, Prl., District Court, W.G., Eluru with a direction to upload the same in the official website of the District Court and also send **e-mails** to all the courts.